12·35 hrs.

CORRECTION OF ANSWER TO S. Q. NO. 693 RE. BOKARO STEEL PLANT

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY): I beg to make a statement—

MR. SPEAKER : He may lay it on the Table.

DR. CHANNA REDDY : I beg to lay on the Table a statement cerrecting the answer given on the 15th December, 1967 to a supplementary by Shri S. S. Kothari on Starred Question No. 693 regarding construction work of Bakaro Steel Plant.

STATEMENT

SHRI KOTHARI asked the following question:-

"Will the Minister kindly tell how much expenditure has so far been incurred on Bokaro Steel Plant, how much of that has been spent on township and how many employees are there now in Bakaro Steel Plant."

In reply to the above I stated as under :--

"No township work has started in the Steel Plant. As such no expenditure has so far been incurred on that. If township means to erect structures, then that has not yet started. Work on levelling has been completed. Total expenditure so far has been Rs. 30 crores on that. Orders have been placed."

On looking into the papers I found that was the previous position and now subsequently about Rs. 58.30 crores have been spent upto the end of October, 1967 on Bokaro Steel Project. Rs. 6.3 crores is the expenditure on site levelling and on township Rs. 6.67 crores has been spent. 1772 permanent houses have been built in Bokaro City, and 2,520 houses are under construction. There are about 2000 employees in Bokaro Steel Project.

MR. SPEAKER : Then there is a statement under Direction 115.

Mr. Madhu Limaye-he is not here.

12.35} hrs.

CONSTITUTION (AMENDMENT) BILL

Appointment of Member to Joint Committee

SHRI KHADILKAR : I beg to move :

"That Chaudhuri Randhir Singh be appointed to the Joint Committee on the Bill further to amend the Constitution of India vice Shri K. Hanumanthaiya resigned."

MR. SPEAKER : The question is :

"That Chaudhuri Randhir Singh be appointed to the Joint Committee on the Bill further to amend the constitution of India vice Shri K. Hanumanthaiya resigned."

The motion was adopted.

12·36 hrs.

MOTION RE: INTERNATIONAL SITUATION

MR. SPEAKER : Five hours have been allotted for this debate. Today we can continue up to $3 \cdot 30$. May I know when the Prime Minister would like to reply to the debate ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EX-TERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): My difficulty is, as you know, I am not in Delhi tomorrow.

SHRI M. R. MASANI (Rajkot) : Let somebody else reply to the debate. There is collective responsibility.

भी मोलहू प्रसाद (वांसगांव) : प्रधान मन्त्री का इस तरह से यहां न रहना श्रौर निकल जाना उचित न होगा।

श्री कंवर लाल गुप्त (दिल्ली सदर) : यह बहुत सीरियस चीज है। प्रधान मन्त्री को यहां पर मौजूद रहना चाहिए मौर इस का जवाब भी प्रधान मन्त्री को ही देना चाहिए । स्रब इतने साल के बाद तो यह फौरन एंफेयर्स पर डिबेट हाउस में स्राया है स्रौर वह मौके से भाग जाना चाहती है तो यह ठीक बात नहीं है। उन को यहां मौजूद रहना चाहिए, भागना नहीं चाहिए स्रौर बहस का जवाब देना चाहिए ।

MR. SPEAKER : Everybody is agreed on that.

श्वीमती इन्विरा गांधी : मैं भागना हरगिज नहीं चाहती हूं लेकिन लाचारी है जैसा कि सदन के हर एक सदस्य को मालुम भी होगा